

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:1234
ANSWERED ON:15.07.2004
NON-PAYMENT OF POST RETIREMENT PENSIONERY BENEFITS
Rawat Shri Kamla Prasad

Will the Minister of DEFENCE be pleased to state:

(a) whether the Government has received complaints from the Army Personnel regarding non-payment of post retirement pensionary benefits; and

(b) if so, the number of such complaints received during the last three years so far alongwith the action taken by the Government thereon?

Answer

MINISTER OF DEFENCE (SHRI PRANAB MUKHERJEE)

(a) & (b): Post retirement pensionary benefits are normally paid to all pensioners timely. However, approximately five to six thousand representations are received in a year from retired defence personnel by the Ministry of Defence regarding various pension matters like non-revision of pension, non-receipt of family pension, non-payment of dearness relief etc. Thus, during 2001, 2002 and 2003, a total of 17002 representations were received in the Ministry of Defence. The grievances of the pensioners are attended to on priority in consultation with Army Headquarters, Controller General of Defence Accounts, Principal Controller of Defence Accounts (Pension) etc.